

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 5/RP/2015
in
Petition No. 115/GT/2013

Coram:
Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Date of Hearing: 7.4.2015
Date of Order: 10.4.2015

In the matter of

Review of Commission's order dated 22.1.2015 in Petition No.115/GT/2013 regarding approval of generation tariff of Teesta Low Dam Project Stage - III Hydroelectric project.

And in the matter of

NHPC Limited
NHPC Office Complex,
Sector-33, Faridabad,
Haryana-121003

...Petitioner

Vs

West Bengal State Electricity Distribution Company Ltd,
Vidyut Bhawan, 8th Floor,
Block DJ, Sector II,
Salt Lake, Kolkata – 700091

....Respondent

Parties present:

Shri Piyush Kumar, NHPC
Shri A.K. Pandey, NHPC
Shri S.K. Meena, NHPC

Interim Order

This application has been made by the petitioner, NHPC Ltd, for review of order dated 22.1.2015 in Petition No. 115/GT/2013 whereby the Commission had determined the tariff of Teesta Low Dam Project Stage - III Hydroelectric project (hereinafter "the generating station') in terms of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 for the period from 1.4.2013 to 31.3.2014.



2. Aggrieved by the said order, the petitioner has sought review of the said order dated 22.1.2015 on the ground of error apparent on the face of the order, raising the following issues:

- (i) Reduction in the capital cost considered due to excess deduction of undischarged liability;*
- (ii) Error in calculation of interest on loan;*
- (iii) Error in calculation of O&M Expenses and*
- (iv) Applicability of interest in the absence of provisional tariff.*

3. Heard the representative of the petitioner on 'admission'. Review Petition is admitted on the issues above. Issue notice.

4. The petitioner is directed to serve copy of the application for review, along with this order, on the respondents, latest by 17.4.2015. The respondents may file their reply by 30.4.2015, with advance copy to the petitioner, who may file its rejoinder, if any, by 8.5.2015.

5. Matter shall be listed for hearing on 14.5.2015.

-S/d-
(A.S. Bakshi)
Member

-S/d-
(A.K.Singhal)
Member

-S/d-
(Gireesh B. Pradhan)
Chairperson